

COA 147/02
CA 52/96

19.8.02

Hon Mr Justice R.R.K. Trivedi, VC

Hon Maj Gen K.K. Srivastava AM

Heard Sh S.K. Mishra for the applicant.
from the allegations and the prayer
made in the contempt application. Two case of
contempt is not made out. Contempt application
is rejected with liberty to file fresh contempt
application.

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VC

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